IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 140
12/241-242/PB/2019

IN THE MATTER OF:

Mr. Sudeep Dutt .... Applicant/petitioner

Vs.

Fusionnet Web Services Pvt. Ltd. .... Respondent

Order under Section 241-242 of Companies Act

Order delivered on 26.11.2019

Coram:
SH. AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Mr. Karan Malhotra, Adv.
For the respondent Mr. Mayank M., Proxy counsel

ORDER

Due to paucity of time, matter could not be heard. Accordingly, hearing is deferred to 10.02.2020.

— Sd —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

— Sd —

(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)

26.11.2019
Aarti Makker